

6 March 1990;

(b) if so, the details thereof and the loss suffered by Government as a result of these irregularities; and

(c) the action being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) to (c). Efforts are being made to collect necessary details.

Losses in Uttar Pradesh Warehousing Corporation

10124. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Uttar Pradesh Warehousing Corporation is suffering losses due to the monopoly of the Food Corporation of India, as reported in *Amar Ujala* (Bareilly Edition) of 9 March, 1990;

(b) if so, the details thereof?

(c) the steps taken to avoid these losses; and

(d) whether warehouses used their full capacity and if not the percentage of utilised capacity and the loss suffered as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) No, Sir.

(b) and (c). Does not arise.

(D) ACCORDING TO INFORMATION AVAILABLE, THE CAPACITY UTILISATION OF U.P. STATE WAREHOUSING CORPORATION DURING 1985-86 TO 1987-88 WAS

MORE THAN 98%. It fell to 79% during 1988-89 due to drought. According to available reports the Corporation earned profits in 1985-86 to 1987-88 and expected to earn profits in 1988-89 also.

[English]

Report of Committee on Charter Trawlers

10125. SHRI K. PRADHANI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Committee on charter fishing trawlers has submitted its report;

(b) if not, the reasons for delay in submitting the report; and

(c) the time by which the report is likely to be submitted?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) Information on the subject has to be collected from several agencies from various countries.

(c) The report is likely to be submitted within a period of three months.

Operation on a Child in AIIMS, New Delhi

10126. SHRI DILEEP SINGH BHURIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether an operation was performed on 6 March, 1990 by the All India Institute of Medical Sciences, New Delhi, on a four month old female child and the baby's left lung was removed thinking it to be infected;

- (b) if so, the details thereof;
- (c) whether a complaints was lodged by the parents of the baby;
- (d) whether any enquiry has been instituted into the matter by the competent team of surgeons;
- (e) if so, the outcome of the enquiry; and
- (f) the action taken or contemplated by Government against the erring doctors?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Yes, Sir.

(b) to (f). A reply to these parts of the question is given in the statement below:

STATEMENT

The All India Institute of Medical Science, New Delhi has reported that a Baby named Pakhi Dixit, aged 4 1/2 months was admitted in the Department of Cardio Thoracic & Vascular Surgery of the AIIMS, through OPD on 2.3.90. The admission was advised by Dr. Balram, Assoc. Prof. of CTVS. After evaluation, the child was operated on 6.3.90. Immediately on receipt of a complaint from Smt. Rachna Dixit, mother of the baby, Dr. R. Bhatia, Prof. of Neurosurgery was appointed as Inquiry Officer by the Director to conduct an inquiry into the complaint dated 22.3.90 made by Smt. Rachna Dixit. Dr. Ravi Bhatia was also given a copy of the Press report which appeared in the 'Times of India' on 3.4.90 under the heading "Baby's Lung removed due to negligence." Prof. Bhatia during the course of inquiry, recorded the statements of surgeons, Dr. M.L. Sharma, Prof. of CTVS, Dr. Praveen Kalia, Asstt. Prof. of Anaesthesiology and also the statements of the father and the mother of the child.

Prof. Bhatia in his report has stated that baby Pakhi Dixit, aged 4 1/2 months was admitted in the Department of CTVS of the AIIMS through OPD on 2.3.90. The admission was advised by Dr. Balram, Assoc. prof. of CTVS. After evaluation, she was operated upon on 6.3.90. The pre-operative diagnosis was a "mediastinal mass" extending to the left. The operative procedure proposed was left upper lobectomy. However, in view of operative problem, left pneumonectomy was carried out. The histological examination showed extensive tuberculosis of the left lung. On careful scrutiny of all the records available and after taking into consideration the statement of Dr. Sharma, Prof. of Cardiothoracic Surgery, Dr. Balram Airan, Assoc. Prof. of CTVS, Dr. Praveen Kalia, Asstt. Prof. of Anaesthesiology, CTVS, Shri Atul Dixit and Smt. Rachna Dixit, father and mother of the baby, Prof. Bhatia has come to the conclusion that there is no evidence of negligence on the part of treating surgeons the decision to carry out lung resection at the time of surgery was taken collectively by two professors and one assoc. Prof. of CTVS Department. However, keeping in view that fact the it is unusual to find tuberculosis of this megnitude at this age, a further inquiry into the technical aspects, etc. is in progress.

[Translation]

Deaths Due to Kalazar in Bihar and West Bengal

10127. DR. BANGALI SINGH:
SHRI DASAI CHOWDHARY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of deaths due to kalazar in Bihar and West Bengal during the last one year;

(b) whether Government has asked the State Governments to launch a drive to